

## COUNCIL OF STATES

*Monday, 14th July 1952*

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

### MEMBERS SWORN

**Dr. A. Ramaswami Mudaliar** (Madras).

**Shri Narendra Deva** (Uttar Pradesh).

**Major-General Sahib Singh Sokhey** (Nominated).

### PAPERS LAID ON THE TABLE

- (1) THE APPROPRIATION (RAILWAYS) No. 2 BILL, 1952.
- (2) THE APPROPRIATION (No. 2) BILL, 1952.
- (3) THE MAINTENANCE ORDERS ENFORCEMENT (AMENDMENT) BILL, 1952.
- (4) THE REPEALING AND AMENDING BILL, 1952.

SECRETARY : Sir, I lay on the Table a copy each of the following Bills passed by the House of the People :

- (1) The Appropriation (Railways) No. 2 Bill, 1952.
- (2) The Appropriation (No. 2) Bill, 1952.
- (3) The Maintenance Orders Enforcement (Amendment) Bill, 1952.
- (4) The Repealing and Amending Bill, 1952.

PRINCIPAL DEVAPRASAD GHOSH (West Bengal) : Mr. Chairman before the Council of States begins its formal business today, the first day of the new term, may I draw your attention and that of the Members of 15 C. S. Deb.

the Council to the fact that we are meeting today, on the anniversary of a fateful day, a day in the history of the world; for today is the Fourteenth of July, the date of the Storming of the Bastille, an epoch-making event which has stood for ages as the symbol of the liberation of the oppressed peoples of the world against age-long autocracy. May I be permitted to suggest that your honoured self as Chairman of the Council of States of the Republic of India, do convey to the President and the Parliament of the Republic France our fraternal greetings on this day, the Independence Day of France, and that you do further convey to them the assurance that the inspiring ideals of liberty, equality and fraternity proclaimed a century and a half ago on the banks of the Seine have lost none of their appeals even today to us sitting here on the banks of the Yamuna.

THE LEADER OF THE COUNCIL (SHRI N. GOPALASWAMI) : Mr. Chairman, the day of the storming of the Bastille is certainly a famous day in the world's history. But I respectfully submit that so far as the proceedings of this Council are concerned, it seems rather incongruous that we should pay any particular attention to that day. We have had our own Independence Day, and let us respect it, and let us honour it. We certainly do pay homage to those people who stormed the Bastille and established the great principles of liberty, equality and fraternity. But I suggest that the Council is not the place for referring to it or for doing anything for the purpose of celebrating it.

### RESIGNATION BY SHRI R. R. DIWAKAR

MR. CHAIRMAN : I have received a letter of resignation from Shri R. R. Diwakar. I have to inform hon. Members that he has resigned his seat in the Council of States with effect from the 13th June 1952.